Papers laid PAPERS LAID ON THE TABLE

3

NOTIFICATION OF MINISTRY OF EXTERNAL AFFAIRS

THE DEPUTY MINISTER IN 1HE MINISTRY OF EXTERNAL AFFAIRS]

(SHRI SURENDRA PAL SINGH): Sir, I beg to lay on the Table, under section 35 of the Extradition Act, 1962, a copy of the Ministry of External Affairs Notification G. S. R. No. 1381, dated the 30th August 1971 (in English and Hindi). [Placed in Library. See No. LT-1248[71.]

THE CENTRAL APPRENTICESHIP COUNCIL AMENDMENT RULE, 1971

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHA-BILITATION!

(SHRI BALGOVIND VERMA): Sir, I beg to lay on the Table, under subsection (3) of section 37 of the Apprentices Act, 1961, a copy of the Ministry of Labour, Employment and Rehabilitation Department of Labour and Employment (D.G.E. & T) Notification G. S. R. No. 1062, dated the 19th June. 1971 (in English, and Hindi), publishing the Central Apprenticeship Council (Amendment) Rules, 1971.

[Placed in Library. See No. LT-1299J71]

TWENTIETH REPORT OF THE UBLIC ACCOUNTS **COMMITTEE**(1971-73)

SHRI SHEEL BHADRA YAJEE: Sir, I beg to lay on the Table a copy of the Twentieth Report of the Public Accounts Committee (1971-72) on action taken by Government on the recommendations of the public Accounts Committee contained in their 113th Report (1969-70) on Audit Report (Civil) 1969 relating to the Ministry of Shipping and Transport and Audit Reports on the Accountof Calcutta, Bombay and Cochin Port Trusts.

MINUTES OF THE SITTINGS OFTHE RAILWAY **CONVENTIONCOMMITTEE, 1971**

SHRI CHAKRAPANI SHUKLA: Sir, I beg to lay on the Table a copy of the Minutes of each of the following sittings of the Railway Convention Committee, 1971: —

- (i) First sitting held on the 6th September, 1971.
- (ii) Second sitting held on the 21st September, 1971.
 - (iii) Third sitting held on the 20th October, 1971.
- (iv) Fourth sitting held on the 30th November, 1971.

REPORT OF THE JOINT COMMIT-TEE OF THE HOUSES ON OFFICES OF **PROFIT**

SHRI SANDA NARAYANAPPA: Sir, I beg to lay on the Table a copy of the First Report of the Joint Committee of the Houses Office-, of Profit (Fifth Lok Sabha).

ANNOUNCEMENT RE GOVERN-MENT BUSINESS

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS| &f£v spnT fsTsfrr T1 -i5Tr jf^ (SHRI OM MEHTA): Sir, I rise to announce that Government Business in the House during the week commencing from Monday, the 13th December, 1971, will consist of-

- (1) Consideration and passing of the Jayanti Shipping Company (Acquisition of Shares) Bill, 1971. as parsed by Lok Sabha.
- (2) Consideration and return of the Appropriation (Railways) No. 3 Bill, 1971, as passed by Lok Sabha Sabha.
- (3) Consideration and passing of the following Bills, as passed by Lok Sabha.